

FORMAT OF DECLARATION OF ASSETS OF HON'BLE MRS. JUSTICE
MEENAKSHI I. MEHTA, HER SPOUSE AND DEPENDENTS

As on 31.03.2024

Sr. No.	Properties held individually or jointly	Description and Location	Remarks
IMMOVABLE PROPERTY			
1.	Self	<p>A house in Sector 38 at Gurugram jointly owned with spouse.</p> <p>One plot in Sector-2, MDC at Panchkula jointly owned with spouse.</p> <p>One SCO in Sector-5, Mansa Devi Complex, Panchkula jointly owned with spouse.</p>	<p>Sold out on 07.08.2023</p> <p>Purchased on 11.08.2023 out of the sale proceeds of the afore-said house at Gurugram and by raising loan of Rs.50 lac from HDFC Bank.</p>
2.	Spouse	<p>A house in Sector 38 at Gurugram jointly owned with spouse.</p> <p>One plot in Sector-2, MDC at Panchkula jointly owned with spouse.</p> <p>One SCO in Sector-5, Mansa Devi Complex, Panchkula jointly owned with spouse.</p> <p>One house at Yamuna Nagar inherited from father.</p> <p>One plot in District Yamuna Nagar.</p>	<p>Sold out on 07.08.2023</p> <p>Purchased on 11.08.2023 out of the sale proceeds of the afore-said house at Gurugram and by raising loan of Rs.50 lac from HDFC Bank.</p> <p>Sold out.</p>

Meenakshi I. Mehta

3.	Dependents	None	
MOTOR VEHICLES			
4.	Self	One Innova Crysta	
5.	Spouse	Yaaris (Tyota) Car	
6.	Dependents	None	
ORNAMENTS AND OTHER VALUABLE			
7.	Self	482.30 gms gold	
8.	Spouse	4 tolas gold	
9.	Dependents	None	
BANK DEPOSITS, FIXED DEPOSITS, SHARES, P.P.F, G.P.F. DEBENTURES, MUTUAL FUNDS ETC.			
10.	Self	<p>Rs.27,40,486.60Ps. in Savings Bank Account in State Bank of India, High Court Branch, Chandigarh.</p> <p>Rs.71,19,102/- in Capital Gain Account in State Bank of India, High Court Branch.</p> <p>Rs.3,23,201/- in PPF Account in State Bank of India, High Court Branch.</p> <p>GPF contribution upto March, 2024:- Rs.1,41,87,778/-.</p>	
11.	Spouse	<p>Rs.52,76,653.84Ps. in Savings Bank Account in State Bank of India, High Court Branch, Chandigarh.</p> <p>Rs.35,23,829.88/- in Capital Gain Account in State Bank of India, High Court Branch, Chandigarh.</p> <p>Rs.3,23,201/- in PPF Account in State Bank of India, High Court Branch.</p>	

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12.	Dependents	None	

Place: Chandigarh
Date: 16.07.2024

Meenakshi I. Mehta
(Meenakshi I. Mehta)
Judge